

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-307
IB-2413/ND/2019

IN THE MATTER OF:

M/s Imperial Fasteners

....Applicant

Vs.

Solven Power Systems Pvt Ltd

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Manmeet Singh

For the Respondent

: Adv. Vinam Gupta & Mr. Girbran Naushad

ORDER

Ld. Counsel for the respondent has put in appearance and states that he has received a copy of the notice and requires some time to file the reply. Let the same be filed. Accordingly, list on 19.11.2019.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)